

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4096/2021

This the 30th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



Abdul Refiq

.....Applicant

(By Advocate:- None)

Versus

State of J&K and Others

.....Respondents

(By Advocate: Mr.Sudesh Magotra, DAG)

**O R D E R
[O R A L]**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2008, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/